

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:2378

ANSWERED ON:04.08.2015

Rent of Stadiums

Sampath Shri Anirudhan

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether Sports Authority of India (SAI) charges very high rentals from National Sports Federations (NSFs) for its stadiums and other facilities;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether most of infrastructural facilities in the country are not up to the mark as compared to international standards;
- (d) if so, whether there is any proposal to allow free of cost and unlimited access to stadia and other infrastructural facilities for budding sportspersons;
- (e) if so, the details thereof and if not, the reasons therefor; and
- (f) the steps taken to create five star Olympic Villages/hotels to enable the sportspersons to improve their performance in various sports?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR
YOUTH AFFAIRS AND SPORTS
(SHRI SARBANANDA SONOWAL)

(a) & (b): No, Madam. Details of tariffs charged from National Sports Federations (NSFs) viz-a-viz corporate sector are given at Annexure-I.

(c) Infrastructure/ training facilities in SAI Stadia and Regional Centres in the country conform to international standards.

The five stadia under the control of SAI at Delhi, namely, Jawaharlal Nehru Stadium, Indira Gandhi Stadium Complex, Major Dhyan Chand National Stadium, Dr. Karni Singh Shooting Ranges and Dr. Shyama Prasad Mukherjee Swimming Pool Complex were renovated/ upgraded in 2010 with state-of-art facilities. All these facilities are of international standards.

(d) & (e): Concessions to various categories of sportspersons are given to elite as well as budding sportspersons under 'Come & Play Scheme' and 'Community Connect Scheme'. The detail is given at Annexure- II.

(f) At present, there is no such proposal under consideration.
